

(b) There is no such criteria for Mail, Express and passenger Trains.

(c) Yes, Sir.

(d) Does not arise.

IA A-320 Accident On 25.10.96 At Palam Airport

3092 SHRI MOHAN RAWALE :
SHRI SONTOSH MOHAN DEV
DR T. SUBBARAMI REDDY :

will the Minister of CIVIL AVIATION be pleased to state

(a) whether an Indian Airlines A-320 aircraft IC804 arriving from Bangalore bumped into a stationary IL-76 aircraft while parking at the Bay on October 25, 1996 at Delhi's Palam Airport;

(b) if so, the causes of the said accident;

(c) the damage caused to the aircraft, and

(d) the action taken against the Indian Airlines marshallers for their failure to give right indication to the aircraft for parking?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) to (d). Do not arise

Alleged Irregularities in Distribution of CR Coils/Sheets

3093 DR. T. SUBBARAMI REDDY : Will the Minister of STEEL be pleased to state

(a) whether gross irregularities in the matter of distribution of CR coils/sheets (keeping the senior bookings pending and servicing the Juni or bookings) by the Branch sales office of SAIL, New Delhi were brought to his notice time and again by various customers and the representatives of the people.

(b) if so, the details in this regard during the period from 01/4/1995 to 31/12/1995;

(c) the action taken on each of them;

(d) whether the Government propose to conduct a CBI enquiry to bring to book the officials of SAIL for adopting corrup practices in the bookings/allotment of premium carrying material to their choicest customers picked up arbitrarily under the disguise of his discretionary quata by keeping all senior bookings pending; and

(e) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (e). The Information is being collected and will be laid on the Table on the House.

Tourism Development in Kerala

3094. SHRI V.M. SUDHEERAN : Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government have received any proposal from the Government of Kerala regarding the Tourism Development in the State :

(b) if so, the details thereof; and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (c). Department of Tourism in consultation with the officials of State Government of Kerala has identified four projects/Schemes at estimated cost of Rs. 80 lakhs for financial assistance during 1996-97. These projects are :

(i) Restoration of Bolghatti Palace Kochi

(ii) Floodlighting of Vada Khumunathan Temple

(iii) Hill Resort Munnar

(iv) Purchase of Riceboats

The Department of Tourism has sanctioned funds for the restoration of Bolghatti Palace Kochi.

The Government of Kerala has, however, not submitted complete, detailed proposals for the other three projects.

Starting of International Channel on Doordarshan

3095. SHRI MANIKRAO HODLYA GAVIT :
SHRI S.D.N.R. WADIYAR :
SHRI SANDIPAN THORAT :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether an International Channel on Doordarshan has been started on an experimental basis.

(b) if so, the details thereof and the extent to which this channel has proved successful;

(c) the financial implication on national exchequer by the introduction of the channel;

(d) the strategy worked out for effective use of DD International for providing positive image of the country to counter anti-India propoganda;

(e) whether representations have been received to close down this channel for want of funds;

(f) if so, the reasons therefor; and

(g) the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) Doordarshan launched DD-India as a 3 hrs. service initially on Asiasat-II transponder by utilising 3 hrs. on Zee channel. Thereafter, it was decided to